

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2466
ANSWERED ON:06.02.2014
TRAIN ANNOUNCED IN RAIL BUDGET
Singh Baba Shri K.C.

Will the Minister of RAILWAYS be pleased to state:

- (a) the State and zone-wise details of trains announced/sanctioned in the rail budget for the year 2013-14 that have started operation particularly in the State of Uttarakhand;
- (b) the zone-wise details of the trains yet to be introduced; and
- (c) if not, the reasons therefor and the time by which the said trains are likely to start operations?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2466 BY SHRI K.C. SINGH 'BABA' TO BE ANSWERED IN LOK SABHA ON 06.02.2014 REGARDING TRAIN ANNOUNCED IN RAIL BUDGET.

(a) to (c): Indian Railways do not introduce trains on State-wise basis as railway network and operations run across state boundaries. However, the new train services announced in the Railway Budget 2013-14 (Zone-wise with primary maintenance) is as under:

S. No.	Zones	Trains Announced in Railway Budget 2013-14	Trains Announced in Parliament	Trains implemented (Zone Wise)	Total Trains implemented	Trains yet to be implemented (Zone Wise)
1	Central Railway	6	2	8	0	
2	East Coast Railway	7	2	9	0	
3	East Central Railway	6	1	6	1	
4	Eastern Railway	5	0	3	2	
5	Konkan Railway Corporation Ltd.	3	0	0	3	
6	North Central Railway	1	0	1	0	
7	North Eastern Railway	4	2	4	2	
8	North East Frontier Railway	4	0	1	3	
9	Northern Railway	17	1	9	9	
10	North Western Railway	11	3	5	9	
11	South Central Railway	7	1	4	4	
12	South East Central Railway	1	1	0	2	
13	South Eastern Railway	1	1	1	1	
14	Southern Railway	16	3	10	9	
15	South Western Railway	5	1	4	2	
16	West Central Railway	2	0	1	1	
17	Western Railway	10	2	10	2	
	Total	106	20	76	50	

However, some of the trains are pending introduction due to various constraints like non- completion of gauge conversion works, non-receipt of necessary clearance from the Commissioner of Railway Safety (in case of newly opened and gauge converted sections), etc. Generally, the trains announced in the Railway Budget are to be introduced during the course of same financial year.